## [TO BE PUBLISHED IN PART II, SECTION 3, SUB-SECTION (i) OF THE GAZETTE OF INDIA, EXTRAORDINARY]

## GOVERNMENT OF INDIA MINISTRY OF FINANCE (Department of Revenue)

## Corrigendum

New Delhi, the 1st July, 2017

G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.50/2017-Customs, dated the 30th June, 2017, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 785(E), dated the 30th June, 2017,-

(i) at page 281, in line 5, for "the duty payable on" read "the CIF value of";

[F.No.354/119/2017-TRU]

(Mohit Tewari) Under Secretary to the Government of India